

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM**

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|---|---|
| <b>TRANSFER PETITION NO.</b>            | <b>TP No.106/241/2016</b>                               |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>Cont. A. /01/2024 in Company Petition No.93/2013</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Sri Dhanada Laboratories Pvt Ltd</b>                 |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>Mr. Namireddy Raghu Ram Reddy</b>                    |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Sri Dhanada Laboratories Pvt Ltd</b>                 |
| <b>UNDER SECTION</b>                    | <b>397/398</b>  |

**ORDER**

**Cont. A. /01/2024**

**Present:** Ld. Counsel Mr. L. Venkateshwara Rao for the Applicant.

Ld. counsel Mr. Y. Suryanaryana for the Respondents No.1&2.

For hearing, **matter is adjourned to 08.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**